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## (2024) 02 AP CK 0002

## Andhra Pradesh High Court - Amaravati

Case No: Contempt Case No. 3049 Of 2023

Lutheran Aided High School

**APPELLANT** 

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Praveen Prakash, I.A.S & Others

RESPONDENT

Date of Decision: Feb. 8, 2024

Hon'ble Judges: K. Suresh Reddy, J

**Bench:** Single Bench

Advocate: Vijay Mathukumilli, L V S Nagaraju

Final Decision: Disposed Of

Judgement